

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-110 (PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstruction Co. Ltd. Applicant/petitioner
And
Triupati Buildings & Offices Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

Ms. Deepa Krishan
Hon'ble Member (Technical)

For the Petitioner : Ms. Varsha Banerjee, Mr. Kunal
Godhwani, Advocates

For the Respondent : Mr. Parag Tripathi, Mr. Pulkit Deora,
Ms. Mishika Bajpai, Advs.

ORDER

For Order, see (IB)-190(PB)/2017.

25.10.2017
V. Sethi